### LOK SABHA STARRED QUESTION NO. 16 TO BE ANSWERED ON 03<sup>rd</sup> February, 2020

#### **Oil Refining Capacity**

\*16. SHRI V.K. SREEKANDAN:

## पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Government is considering to expand the oil refining capacity by 80 per cent and if so, the details thereof; and
- (b) whether it is also a fact that India needs to meet the incremental requirement of BS-VI grade petrol and diesel, CNG and biofuels and if so, the steps taken by the Government in this regard?

#### **ANSWER**

# पैट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) A statement is laid on the Table of the House.

-----

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO.16 BY SHRI V.K. SREEKANDAN TO BE ANSWERED ON 03<sup>RD</sup> FEBRUARY, 2020 REGARDING OIL REFINING CAPACITY

- (a): Oil Public Sector Undertakings(PSUs)/Joint Venture (JV) refineries have plans for capacity addition including investment in greenfield refineries. The refining capacity is expected to increase from 249.4 MMTPA currently, to about 443 MMTPA by 2030.
- (b): Government has decided that Bharat Stage-VI (BS-VI) emission standards fuels will be implemented across the country w.e.f. 01.04.2020 and supply of BS-VI fuels in National Capital Territory (NCT) of Delhi has been started w.e.f. 01.04.2018. Government has also started supply of BS-VI auto fuels in 20 Districts of Rajasthan, Uttar Pradesh & Haryana. To meet the incremental demand of petrol and diesel, refineries have capacity expansion/upgradation plan including for supply of BS-VI quality petrol and diesel. Government has also notified the National Policy on Biofuels-2018 on 8.6.2018. The goal of the Policy is to enable availability of bio fuels to increase blending. An indicative target of 20% blending of ethanol in petrol and 5% blending of biodiesel in diesel is proposed by 2030. The goal is to be achieved by reinforcing ongoing ethanol/biodiesel supplies through increasing domestic production, setting up Second Generation bio refineries, development of new feedstock for biofuels, creating suitable environment for biofuels and its integration with the main fuels etc.

Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. In order to expand natural gas availability across the country, PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability.

\*\*\*\*\*\*